

ITEM NO.31

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1883/2024

SHIV MURAT

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 22-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Divyesh Pratap Singh, AOR
Mr. Amit Sangwan, Adv.
Mr. Ashu Bhindwar, Adv.

For Respondent(s)

Mr. Garvesh Kabra, AOR
Mr. Abhishek Jaju, Adv.
Mr. Avanish Deshpande, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has already filed counter affidavit.

Await Certificate of service from High Court in respect of
respondent no.2. Issue reminder.

Original records have been received from the High Court and
District Court.

List again on 14.02.2025.

Signature Not Verified
Digitally signed by
PRIYANKA MALIK
Date: 2024.10.23
10:37:46 IST
Reason: 

SUJATA SINGH
Registrar

HJ